

श्री जवाहर लाल नेहरू : मैंने कहा कि है मिनिस्ट्री की तरफ से ऐसा नहीं किया गया । हिन्दुस्तान के अलग अलग सूबों में अखबारों में वह जरूर छपी है पूरी या अधूरी ।

Shri Joachim Alva: Is it not true that where the UN is concerned, the PTI is serving us and Indian journalism through a capable young man who was here as Chief Parliamentary Correspondent of the PTI?

Mr. Speaker: Very well. We do not want to go into details. The PTI is there.

Shri Joachim Alva: What I mean to say is that the UN correspondent for the PTI in New York is now covering for the entire Indian press. This must be very clear to us. Otherwise, we get mixed up with Reuters.

Shrimati Benu Chakravartty: The speeches of President Nasser etc., have been distributed by the respective Embassies to Members of Parliament in India. I would like to know whether any arrangements have been made to distribute the major speeches of the Prime Minister in the United Nations by our Embassies abroad?

Shri Jawaharlal Nehru: I could not answer with any definiteness, but the normal practice is that these speeches are sent by Morse radio, whatever it is called. Our information services send it to all our missions abroad, and they include it in the publicity material that they issue. I cannot say whether the complete speech was sent, but most of it, I believe, is always sent.

Construction of Godowns in Calcutta

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Shri Subiman Ghose:
1034. { **Shrimati Mafida Ahmed:**
Shri Indrajit Gupta:
Shri Aurobindo Ghosal:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether shell type godowns for keeping food grains in Calcutta were proposed to be constructed;

(b) if so, how many were constructed and the cost incurred upto now for the same;

(c) whether recently one such godown collapsed;

(d) if so, the number of the dead and the injured;

(e) whether the designer of these type of construction is an Indian or a foreigner;

(f) if he is a foreigner whether the design was approved by the Indian engineers;

(g) whether any compensation has been granted to the victims of the accident; and

(h) the steps being taken to prevent such accidents in future?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, sir.

(b) Six godowns are under construction and the expenditure incurred on them upto date is approximately Rs. 16,82,000.

(c) Two shells of a godown have collapsed.

(d) One died and 16 were injured.

(e) A foreigner.

(f) The design was that of the foreign consultant but Indian engineers gave their views on some aspects.

(g) The relatives of the deceased have been advised to apply for payment of compensation in the Court of Commissioner for Workmen's Compensation, Calcutta.

(h) A high level technical committee has been appointed to investigate into the causes of the accident; the steps to be taken to prevent such accidents in future will be considered on receipt of the Committee's report.

Shri Subiman Ghose: What is the number of the godown that has collapsed?

Shri Anil K. Chanda: Godown No. 3. Two are completed. It was the third which was under construction.

Shri Subiman Ghose: May I know whether cement for the construction of this godown was brought from Madras by sea during the monsoon and in gunny bags?

Shri Anil K. Chanda: Yes, Sir. The cement was imported from Madras, and it came by boat.

Shri Indrajit Gupta: May I know whether it is a fact that samples taken of this cement, which was used in the construction of the godown which collapsed in Calcutta, were found to be defective, not up to the specifications; if so, how much loss have we suffered as a result of this collapse? Pending the result of this high-powered technical enquiry committee, is Government considering suspension of further construction of this shell type godowns?

Shri Anil K. Chanda: Various materials which went into the construction of this shell type roof like cement, stones, steel etc., have been sent to the chemical examiners. We have not received reports of the chemical examiners. About the concrete pieces which were sent, we have received a report that they were considered satisfactory.

So far as the loss involved is concerned, roughly speaking, it is about Rs. 60,000. Through salvage of the steel, we expect to get back about Rs. 10,000. The total loss would be about Rs. 50,000.

So far as the actual construction is concerned, it is not our intention to stop the construction work.

Shrimati Maftida Ahmed: Is it a fact that the steel and concrete used in the construction were of sub-standard quality and had not been tested departmentally before use?

Shri Anil K. Chanda: I have already said these materials which were used in the construction have been sent to the chemical examiners. We have not yet received the report. As far the concrete pieces are concerned, the reports have been satisfactory.

Shri Tyagi: What nationality does this foreign designer belong to? Had this design been tried in any other country before, or was the first trial made by the designer here in India?

Shri Anil K. Chanda: The designer is of Italian origin. With regard to this type, there was a committee on planned projects presided over by our esteemed colleague, Shri S. K. Patil, and I am quoting from that report:

"The development of shell structure is one of the outstanding achievements of the day resulting in wider and more economical use of reinforced concrete in large-span constructions. Its structural soundness is already well established."

I may also inform the House that one of the biggest public buildings in Calcutta, the Mahajati Sadan, started by Netaji Subhash Chandra Bose, has a shell roof, and that has also been designed by Mr. Carbone, the engineer.

Shri Tyagi: My question was whether the design had been tried elsewhere.

Shri Anil K. Chanda: I have said, and I have quoted from the report, that it is a well established style of design in foreign countries now.

Shrimati Renuka Ray: To part of Shri Tyagi's question there is no

answer. Is the Italian expert who was engaged really an expert on the subject with previous experience; if so, with what qualifications?

The Minister of Food and Agriculture (Shri S. K. Patil): May I say that this Italian expert, Dr. Carbone—although he is an Italian, yet he is in India—is an international authority on this type of construction?

Shri M. C. Jain: May I know whether these godowns were constructed through contractors or departmentally?

Shri Anil K. Chanda: Through contractors.

Shrimati Benu Chakravartty: When contractors carry out the works of the CPWD, is there any machinery whereby the CPWD keeps a watch as to the material that is being used and the specifications etc., and if so, what is that machinery?

Shri Anil K. Chanda: So far as steel and cement are concerned, these, being controlled commodities, as a general rule, they are issued from the CPWD godowns.

Shri Yadav Narayan Jadhav: May I know whether an effort has been made to ascertain how the performance of this type of godown compares with the other types of godowns in India?

Shri Anil K. Chanda: So far as the rice godowns are concerned, these are the first godowns which are being constructed according to this shell roof specification. I may, however, inform the House that at Visakhapatnam, there is a godown of this type, and it has been there for the last several years?

Shri Indrajit Gupta: The hon. Minister has said that about Rs. 60,000 was the extent of the loss suffered due to the collapse of that godown. Whatever that be, will that amount be claimed from this contractor who is responsible for the construction?

Shri Anil K. Chanda: Normally, speaking, yes.

The Minister of Works, Housing and Supply (Shri K. C. Reddy): I would like to add that two of these shell type godowns at Calcutta at this very site, which have been completed—there are ten shells in each godown—are all right. So, there must have been some mistake in the casting of these two shells in the third godown which has collapsed. The whole matter is being enquired into, and I am awaiting the report of the technical committee. So far as the main design is concerned that is, the shell type of construction, as my colleague has said, there is no doubt about the soundness of the design.

Shri Aurobindo Ghosal: May I know whether the expert engineers in Calcutta are of the opinion that the very plan itself which has got small supports for the roof of 4" is defective?

Shri Anil K. Chanda: I do not know what the opinion of private engineers in Calcutta is. We have appointed a highpowered committee consisting of Dr. Rao of the Central Water Power Commission, our Chief Engineer Mr. Dewan, Mr. Malik, who is the Director of the National Building Organisation, and a representative of the Central Building Research Institute, Roorkee. The committee has met once in Calcutta, and they are going into the details of the specifications.

सेठ ब्रजल सिंह : क्या माननीय मंत्री यह बतायेंगे कि शैल टाइप गोडाउन्स कितने बन गये हैं, उनकी कितनी कपेसिटी है और उनके बनने में कितनी कौरट पड़ेगी?

Shri Anil K. Chanda: During the Second Plan period, the Food Ministry has a plan for building godowns for rice and wheat costing about Rs. 6 crores. We are the constructing agency, and we are going to construct six in Calcutta; two have already been completed, and the third one was this

where this unfortunate accident has taken place.

Shri Subiman Ghose: May I know . . .

Mr. Speaker: Next question. Is Rs. 60,000 too much of a loss? Let us go to the next question now.

Dandakaranya Scheme

*1035. { **Shri M. K. Kumaran:**
Shri Aurobindo Ghosal:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Government of Kerala have requested the Central Government that Kerala should be given a share in the colonization of Dandakaranya; and

(b) if so, whether the request has been considered by the Central Government?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). Yes. A request was received from the Government of Kerala last year by the Union Ministry of Food & Agriculture for the settlement of landless families from Kerala in Dandakaranya. The Government of Kerala were informed that "the development of Dandakaranya is to be done in an integrated manner for the socio-economic development of the area with special reference to promoting the interests of the local population which mainly consists of tribals. In this process for settlement from outside immediate priority has been given to the displaced persons from East Pakistan with the concurrence of the State Governments concerned. These States have also their own problems of the landless and over-population. The question of resettlement in Dandakaranya of persons from other States does not arise at present."

Shri M. K. Kumaran: In view of the fact that the Kerala State is facing very serious difficulties due to over-

population, may I know whether the Government of India have considered the question of giving top priority to Kerala in respect of this colonization?

Mr. Speaker: As against the displaced persons?

Shri M. K. Kumaran: Yes.

Mr Speaker: I do not know. The hon. Member may consult the other Members of his own party before he makes that suggestion. The hon. Member wants to give priority to the people of Kerala as against these displaced persons. Does Kerala consist of displaced persons?

Shri Warrior: If the displaced persons who are to go to the Dandakaranya area

Mr. Speaker: Order, order. I am not going to allow questions which *prima facie* would not be accepted. The hon. Member says that top priority should be given to the Kerala people as if the displaced persons would not go there, and there is sufficient space there, and no other State has offered to send its people there except Kerala.

Shri B. K. Gaikwad: May I know how much land the Kerala Government are demanding for colonisation, and how many families would be accommodated there?

Shri P. S. Naskar: They just made a reference of a general nature whether as a matter of policy, the landless people of Kerala could be taken to Dandakaranya.

Shri B. K. Gaikwad: May I know whether it is a fact that a considerable waste land is lying vacant in the Dandakaranya area, and if so, whether it will be found possible to accommodate all the landless people as well as these refugees on that site?

Shri P. S. Naskar: This Ministry is only concerned with the settlement of the displaced persons in Dandakaranya. The lands are under the control of the State Government and released to the Ministry for the